

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

101. C.P.(IB)-585(MB)/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **26.06.2024**

NAME OF THE PARTIES: Uttam Doors Private Limited.

**Appearance**

For Petitioner : Adv. Nikhil Rajani a/w. Adv. Shreyansh Desai i/b.  
M/s. V Deshpande & Co.

For Respondent : Adv. Bhupendra Dave

SECTION 10 OF THE IBC, 2016

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

Learned counsel appearing for the applicant submits that the order dated 21.03.2024 could not be complied with and seeks some more time to comply with the same. Let the order dated 21.03.2024 be complied within 3 weeks.

Mr. Nikhil Rajani appearing for TJSB Sahakari Bank seeks to place on record the true facts of the case. Liberty is granted to file reply within three weeks.

List the matter on **23.08.2024**.

**Sd/-**  
CHARANJEET SINGH GULATI  
Member (Technical)  
*Prajakta*

**Sd/-**  
LAKSHMI GURUNG  
Member (Judicial)